

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, Agartala, the 1st March, 2018

His Lordship, Hon'ble Mr. Justice Ajay Rastogi, Judge, Rajasthan High Court has assumed charge of Office of the Chief Justice of the High Court of Tripura on the 1st day of March, 2018 in the forenoon as per Government of India's Notification No.K.13035/01/2018-US.I dated 06.02.2018 issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice) Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/-

S.G. Chattopadhyay

Registrar General

High Court of Tripura, Agartala

Memo No.F. 44(11)-HC/2018/3401-76 Dated, Agartala, the 1st March, 2018

Copy to: -

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi with reference to Notification No.K.13035/01/2018-US.I dated 06.02.2018.
3. The Chief Secretary to the Govt. of Tripura, Agartala.
4. The Secretary to the Governor of Rajasthan, Jodhpur, Rajasthan.
5. The Secretary to the Governor of Tripura, Agartala.
6. The Registrar General, Rajasthan High Court, Jodhpur, Rajasthan.
7. The Registrar General, High Court of _____
8. The Secretary to the Chief Minister, Tripura, Agartala.
9. The Secretary, Tripura High Court Bar Association, Agartala.
10. The Secretary, Tripura Bar Association, Agartala.
11. The Accountant General (A&E), Tripura, Agartala with a copy of Notification No.K. 13035/01/2018-US.I dated 06.02.2018. He is requested to issue a pay slip in favour of Hon'ble Mr. Justice Ajay Rastogi, Chief Justice of the High Court of Tripura immediately.
12. The District & Sessions Judge, South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/West Tripura Judicial District, Agartala/Unakoti Judicial District, Kailashahar.
13. The Director, National Judicial Academy, Bhopal, M.P.

14. The Director, Tripura Judicial Academy, Agartala.
15. The Registrar (Vigilance), High Court of Tripura, Agartala.
16. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
17. The Judge, Family Court, Agartala, West Tripura District/Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial District.
18. The Registrar (Judicial), High Court of Tripura, Agartala.
19. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
20. The Registrar (Admn), High Court of Tripura, Agartala.
21. The Sr. Protocol Officer, High Court of Tripura, Agartala.
22. The Joint Registrar, High Court of Tripura, Agartala.
23. The Chief Judicial Magistrate, South Tripura Judicial District, Belonia. West Tripura Judicial District, Agartala/North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur.
24. All Deputy Registrars, High Court of Tripura, Agartala.
25. The Chief Librarian, High Court of Tripura, Agartala.
26. The Sr. Deputy Accountant General (A&E), Tripura, Agartala with a copy of Notification No.K. 13035/01/2018-US.I dated 06.02.2018.
27. The Secretary to Hon'ble Judges, High Court of Tripura, Agartala.
28. The Secretary to the Registrar General, High Court of Tripura, Agartala.
29. All Assistant Registrars, High Court of Tripura, Agartala.
- ✓ 30. The System Analyst, High Court of Tripura, Agartala for uploading the Notification in the official Website of the High Court of Tripura.
31. The Superintendent (Estt./Acctt.), High Court of Tripura, Agartala with a copy of Notification No.K.13035/01/2018-US.I dated 06.02.2018.
32. Concerned File(s).



Registrar General
High Court of Tripura
Agartala